

SPECIAL BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/59(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	"Rudraksha Technology Private Limited VS MANTHAN BROADBAND SERVICES PRIVATE LIMITED "
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr. Rahul Auddy, Adv. : For Liquidator of Manthan Broadband
Mr. Aditya Goopu, Adv.

ORDER

1. Ld. Counsel for the liquidator of Manthan Broadban present.
2. Post this matter on **18/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**